

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of CBI Court Judge for the Academic Programme No.P-1193 on the subject of **“Refresher Course for CBI Courts”** scheduled to be held from 06.12.2019 to 08.12.2019 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

**REF:** 1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.  
2. High Court’s letter ROC.No.682/SO/2019, dated 23.11.2019.

**ORDER ROC.No.3469/2019-B.SPL., DATED: 25.11.2019**

**The High Court is pleased to pass the following Orders:**

The following CBI Court Judge, who is nominated to participate in the Academic Programme No.P-1193 on the subject of **“Refresher Course for CBI Courts”** scheduled to be held from 06.12.2019 to 08.12.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2<sup>nd</sup> read above, is hereby directed to handover charge of his post(s) to the officer mentioned in column number 3 against his name and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI B.R.MADHUSUDHAN RAO,</b> Prl. Specail Judge for C.B.I. Cases, Hyderabad.	III Addl. Special Judge for C.B.I. Cases, Hyderabad.

The officer mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officer who is nominated to participate in the above said Academic Programme from 06.12.2019 to 08.12.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officer mentioned in column number 2, will rejoin duty in his post(s).

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. **The nominated officer is entitled only for actual journey time.**

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**

**To:**

1. The officers Concerned.
2. The Incharge Officers.

3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
6. The III Addl. Special Judge for C.B.I. Cases, Hyderabad.
7. The I Addl. Special Judge for C.B.I. Cases, Hyderabad.
8. The Pay and Accounts Officer, Hyderabad.

9. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the State of Telangana at Hyderabad.

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